

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013
CA No.

CORAM:

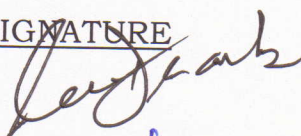
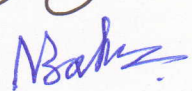
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: Mr. Manodzh Nagil
V/s.
M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------|-------------------|--|
| 1 | C V Dharkar | CA |  |
| 2 | Nandlal Bafna | PCS (A-1 & RS) |  |

Order

CP. No. 40/397-398/CLB/MB/GOA/2013

For the parties have agreed to have settlement, list this matter for
hearing on 19.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES:

Mr. Manodzh Nagil

V/s.

M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

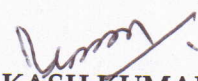
| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| | | | |
|---|------------------------|--------------------|---------------------|
| 1 | Nandlal Babka | PCS (A-145) | Babka |
| 2 | C V Dhurwar | CA for petition | C V Dhurwar |
| | Devender Ailawarchi | Advocate | Devender Ailawarchi |

Order

CP No. 40/397-398/CLB/MB/GOA/2013

At request of the parties, list this matter for hearing on 06.10.2016.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)